



in the sale certificate. The Stamp Authority shall register the sale certificate alongwith the addendum thereto.

5. In view of the aforesaid, **IA No. 3174/2024** is **disposed of**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna